

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-67/2022/10363 /A

From : Smti. Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Lohit Kumar Saikia,
Presiding Officer,
Industrial Tribunal,
Kamrup (M), Guwahati.

Dated Guwahati the rd 22 October, 2024.

Sub: **Casual leave.**

Ref:- Letter No. IT.6/24/362 dtd. 14.10.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **four days casual leave from 18.10.2024 to 22.10.2024, along with station leave permission from the morning of 16.10.2024 till the morning of 23.10.2024.** The District and Sessions Judge, Kamrup (M), and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-67/2022/10364 - 10365 /A, dated , 22-10-2024

Copy to:

1. The District & Sessions Judge, Kamrup (M).
2. The Project Manager, Gauhati High Court, Guwahati.

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JT. REGISTRAR (VIGILANCE)

Shree